

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 49737/2024  
[Arising out of impugned final judgment and order dated 09-07-2024  
in FA No. 9/2014 passed by the High Court of Chhattisgarh at  
Bilaspur]

UTTAM KUMAR VYAPARI

Petitioner(s)

VERSUS

GEETA RAI &amp; ORS.

Respondent(s)

IA No. 284410/2024 - CONDONATION OF DELAY IN FILING

IA No. 284411/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS

IA No. 284409/2024 - EXEMPTION FROM FILING O.T.

Date : 01-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) : Mr. Kaustubh Shukla, AOR

For Respondent(s) : Mr. Pulkit Thareja, Adv.  
Mr. Ram Lal Roy, AOR

Ms. Ankita Sharma, AOR

Mr. Arjun D. Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Leave granted.

The appeal is allowed in terms of the signed  
order.Pending application(s), if any, shall stand  
disposed of.

(SONIA BHASIN)  
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR

[Signed order is placed on the file]